

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 505/252/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
28.05.2018**

**NAME OF THE COMPANY: M/s. Coronation Constructions Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252(1)**

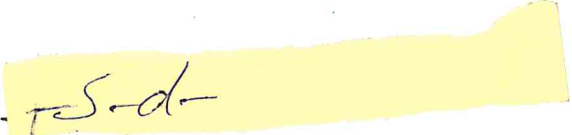
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

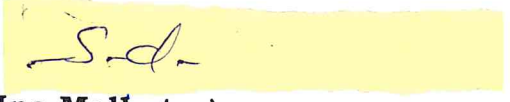
	<b>Present for the Petitioner:</b>		Mr. Manoj Kumar Garg & Mr. A. Gupta, Advocates	
--	------------------------------------	--	---	--

	<b>Present for the Respondent:</b>		Ms. Lakshmi Gurung standing Counsel Mr. Rajat Nagar, Advocate Mr. Shobhit Srivastava, Dy ROC	
--	------------------------------------	--	--	--

**ORDER**

Learned counsel prays for an adjournment. Renotify this case on 7<sup>th</sup> of June, 2018 for further consideration.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**